

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2371
ANSWERED ON:10.03.2000
EXPORT OF MARINE PRODUCTS
SUBODH ROY

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Marine Products Export Development Authority (MPEDA) has extended its activities to Kerala; and
(b) if so, the contribution made by MPEDA to increase the exports of marine products from the State?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) Yes, Sir.

(b) As per the Marine Products Export Development Authority (MPEDA) Act 1972, MPEDA is responsible for the development of the marine products industry with special reference to exports. The various initiatives taken including schemes implemented by MPEDA for increasing the exports of marine products from Kerala include, inter-alia, participating in the share capital of six companies in project related activities of processing, aquaculture and deep sea fishing; assisting installation of equipment on mechanised vessels for diversified fishing; setting up jointly with the Kerala Industrial Infrastructural Development Corporation (KINFRA) a holding company to promote a pre-processing infrastructure project at Aroor; extending Grant-in-aid for procurement of seafood processing machinery; extend subsidy for establishment of shrimp hatcheries and new shrimp farms; rendering technical assistance to shrimp farmers; promoting fresh water prawn culture in low lying areas; organising training cum extension cum demonstration programmes for the benefit of fishermen, pre-processing and processing workers etc. and implementation of various schemes for quality upgradation and modernising the seafood industry.